

CENTRAL ADMINISTRATIVE TRIBUNAL  
PATNA BENCH, P A T N A  
O.A.No. 138 of 2006

[Patna, this Tuesday, the 28<sup>th</sup> Day of February, 2006].

.....  
C O R A M

HON'BLE SHRI JUSTICE P.K.SINHA, VICE-CHAIRMAN.

.....  
Ramanand Pandit & Ors.

Vs.

Union of India & Ors.

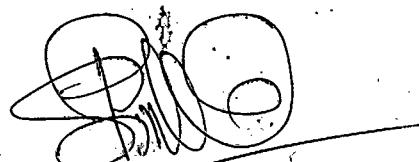
Counsel for the applicants. :- N o n e.

Counsel for the respondents:- Shri P.N.Kumar, ASC.

O R D E R [ORAL]

Justice P. K. Sinha, V.C.:- This application was called out twice, firstly when its turn came and lastly after disposal of all other cases in the list but neither of the time anyone appeared on behalf of the applicants to press this application though Shri P.N.Kumar, learned ASC was present on behalf of the respondents.

This OA is dismissed for non prosecution.



[P. K. Sinha]/VC

skj.